

(नाश्र कः९/वाभ हजा हेक्टयर)

क्र०सं०	परियोजना का नाम	केन्द्रीय जल आयोग में प्राप्त की तारीख	अनुमानित लागत	लाभ
4.	सतपोटका जलाशय स्कीम	8/90	595.00	2.35
5.	कब्री जलाशय स्कीम	8/90	718.34	5.00
6.	कुंडघाट जलाशय स्कीम	11/82	560.94	1.80

- टिप्पण : 1. केन्द्रीय जल आयोग तथा बिहार सरकार के वरिष्ठ तकनीकी अधिकारियों ने 28.11.91 को आयोजित बैठक में परियोजनाओं की स्वीकृति प्राप्त करने संबंधित मुद्दों की पुनरीक्षा की तथा राज्य सरकार द्वारा अनुपालना किए जाने के लिए एक कार्यक्रम बनाया है।
2. परियोजनाओं की निवेश स्वीकृति इस बात पर निर्भर करती है कि राज्य सरकार कितनी जल्दी केन्द्रीय मूल्यांकन अभिकरणों की टिप्पणियों की अनुपालना करती है, अन्तराज्यीय मुद्दे हल करती है, पर्यावरण, वन तथा पुर्वास एवं पुन-स्थापन पहलुओं पर पर्यावरण एवं वन मंत्रालय तथा कल्याण मंत्रालय से स्वीकृति प्राप्त करती है तथा योजना में पर्याप्त निधियों की व्यवस्था करती है।

Formation of Southern Water Grids

1769. DR. YELAMANCHILI SIVAJI:
Will the Minister of WATER RESOURCES
be pleased to state:

(a) whether there is any proposal under Government's consideration to develop Southern Water Grid;

(b) if so, what are the views of the concerned State Governments in this regard; and

(c) what steps have been taken by Government to co-ordinate the same and the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI V. C. SHUKLA): (a) National perspective plan for water resources development prepared by the Government, among other links, envisages linking of Mahanadi- Godavari- Krishna- Pen-nar- Cauvery and Pamba-Achankovil-Vaigai for transferring waters from water rich basins to water deficit basins. National Water Development Agency (NWDA), a registered Society under the Ministry of Water Resources has been entrusted with the task

of conducting studies to firm up the proposals for optimum utilisation of available waters.

(b) While on the preliminary feasibility reports of Mahanadi-Goda-vari and Godavari-Krishna links, Orissa and Andhra Pradesh have expressed reservations, Kerala expressed their reservations on the preliminary feasibility report of Pamba-Achankovil-Vaigai link.

(c) The , comments/suggestions made by the concerned basin states have been discussed in various forums viz., Technical Advisory Committee, Governing Body and Society meetings of N.W.D.A. to decide upon the scope of the project.

Clearance of Irrigation Projects

1770. SHRI SATISH PRADHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects cleared by Government for the last one year Statewise and for Maharashtra State in particular;

(b) whether keeping in view of the delay in clearance of the projects under the existing procedure Government are considering to effect suitable modification as per the recommendation of Experts Committee and the details thereof and the changes likely to be introduced in this regard; and

(c) the details regarding prevailing water rates Statewise and proposal, if any, for rationalisation of the same?

THE MINISTER OF WATER RESOURCES (SHRI V. C. SHUKLA): (a) Details of irrigation projects

cleared during the last one year are at Statement-enclosed. (See below).

(b) To speed up appraisal of projects, the States have been advised by the Planning Commission in February, 1992 to get the projects prepared by their Central Design Organisations and to set up multi-disciplinary teams similar to the Advisory Committee of the Ministry of Water Resources at the Centre to review the detailed project reports before they are sent to the Central Water Commission for appraisal.

(c) Details are at Statement-II enclosed.

Statement—I

Details of Irrigation Projects cleared during the last one year (1-7-91 to 30-6-92)

Sl.No. Name: of Projec'/Stete	Estt. Cost (Rs. Crores)	Benefits
		(Thousand Hectares)
<i>Major/multipurpose irrigation projects</i>		
1. Integrated Project for Development of Water logged Areas of South-Western Districts of Punjab (Punjab)	5P.87	200.00
2. Gyanpur Irrigation Project (Uttar Pradesh)	110.51	65.415
3. Watrak Irrgn. Project (Gujarat)	43.70	16. 874
4. Mod. of Dantiwada (Gujarat)	34.88	40.485
5. Mod. of Fatewadi (Gujarat)	24.76	34.67
6. Mod. of Shetrunji (Gujarat)	26.68	24.021
7. Mod. of Kharicut (Gujarat)	8.10	10.50
8. Mod. of Bhadar (Gujarat)	18.60	15.42
9. Man (Madhya Pradesh)	441.00	17.70
10. Jaismand Modernisation (Rajasthan)	12.40	8.353
<i>Medium Irrigation Projects</i>		
1. Panchkero Reservior Project (Bihar)	9.54	2.226
2. Bhairwa Resarvior Scheme (Bihar)	20.19	6.337
3. Deo Irrigation Project (Orissa)	52.23	15.645
4. Dolaithabi Barrage Project (Manipur)	18.86	7. 545
5. Kesho Reservior Scheme (Bihar)	16.14	3. 651

Statement-II

Statement of prevailing Water Rates in Various States/Union Territories of India.

Sl.No.	Name of the States/UTs	Range of Water Rates (Rs./Hectares)
1	2	3
1.	Andhra Pradesh	49.42 to 370.67
2.	Assam	Not levied
3.	Bihar	29.90 to 157.65
4.	Gujarat	15.00 to 830.00
5.	Haryana	7.41 to 98.84
6.	Himachal Pradesh	0.49 to 82.19
7.	Jammu & Kashmir	
	(a) Jammu Division	1.53 to 289.12
	(b) Kashmir Division	1.48 to 51.38
8.	Karnataka	19.77 to 556.00
9.	Kerala	37.00 to 99.00
10.	Manipur	30.00 to 100
11.	Madhya Pradesh	14.83 to 296.54
12.	Meghalaya	Not levied
13.	Maharashtra	30.00 to 2750.00
14.	Mizoram	Not levied
15.	Orissa	5.56 to 185.33
16.	Punjab	13.59 to 81.54
17.	Rajasthan	19.77 to 143.32
18.	Sikkim	Not levied
19.	Tamil Nadu	5.56 to 61.78
20.	Tripura	20.00 to 100.00
21.	Uttar Pradesh	7.41 to 237.23
22.	West Bengal	74.13 to 593.04
23.	Goa	150.00 to 600.00
24.	Daman & Diu	50.00 to 300.00
25.	Delhi	22.24 to 103.33
26.	Andaman & Nicobar Islands	Not levied.

Notes:-1. Water Rates in general vary according to typss of crops, cropping seasons and sources of irrigation.

2. Planning Commission has recently set up a Committee on pricing of Irrigation Water and to suggest rationalisation of water rates.